

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATAT.P. No. 167 /2017
CP-561/2016Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd March, 2017, 10.30 A.M

Name of the Company	Kotak Mahindra Bank Ltd. -Versus- Maheshwar Vanijya Pvt.Ltd.		
Under Section	433,434		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

None responded. The petitioner has not filed two additional copies of the petition. Petitioner is directed to file two additional copies of the petition.

List the matter on 15/05/2017.

SD
(S. Vijayaraghavan)
Member (T)

SD
(Vijai Pratap Singh)
Member (J)